

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

9

ORDER SHEET

APPLICATION NO 335 OF 1995

Applicant(s) Maheesh Kumar

Respondent(s) not for.

Advocate for
Applicant(s)

Advocate for
Respondent(s)

Notes of the Registry

Orders of the Tribunal

14.10.97 Sh. M.L. Kala, Counsel for the
Applicant.
None present for the Results.

D. B. not formed Put up
for admission / direction
hearing on 7/11/1998

Gem
Court Master.

7.1.98

Mr. M.L. Kala, Counsel for the applicant.
None present for the respondents.

Heard.

In this case the applicant
was to file rejoinder. The learned
Counsel for applicant submits that he
tried his best to contact his client for
getting his instructions in the matter.
However, despite his repeated efforts
and communications, no instructions whatsoever
has been given. Therefore, he pleads no
instruction. In the circumstances, the
O.A. is, therefore, dismissed as not pres.

Gopal Singh
Gopal Singh
Adm. Member

A. K. Mishra
A. K. MISHRA
न्यायिक सदस्य
JUDL. MEMBER

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Attached
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